

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/24(KB)2016
COMP.APPL/194(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	AJIT RANJAN ROY & ORS VS ARYA ESTATE MANAGEMENT P LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Shaunak Sengupta, Adv.] For the Petitioners
Mr. A.K. Upadhyay, Adv.]
Ms. Namrata Singh, Adv.]

Mr. D.N. Sharma, Adv.] For the Respondent Nos.1, 2, 8 and 12
Ms. Swapna Choubey, Adv.]
Ms. S. Sharma, Adv.]
Mr. S.N. Gupta, PCS]

Mr. Shaunak Mitra, Adv.] For the Respondent Nos.3, 4, 6 and 7
Mr. Patita Paban Bishwal, Adv.]

Mr. Avishek Guha, Adv.] For the ICICI Bank
Ms. Arunika Dutta, Adv.]
Mr. Kaustav De Sarkar, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. It appears that parties are about to settle the disputes.
3. Therefore, list this matter for reporting settlement on **12th July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**